CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 28/02/2019

O.A./260/874/2014 JAYAKRISHNA NAYAK

-V/S-

SURVEY OF INDIA

ITEM NO:5

FOR APPLICANTS(S) Adv.: Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the respondents submitted that he has filed MA 160/15 wherein he informed the applicant has given the relief by the respondents. Ld. Counsel for the applicant is also agreed the submission of the Ld. Counsel for the respondents. In view of this, OA is disposed of being not pressed. MA No. 160/15 is accordingly disposed of which is on record.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	